

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.06.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Caveat No.9/2024 in Company Petition IB/104/9/2024
NAME OF THE COMPANY	Mango Mass Media Pvt Ltd
NAME OF THE PETITIONER(S)	People Media Factory LLP
NAME OF THE RESPONDENT(S)	Mango Mass Media Pvt Ltd
UNDER SECTION	u/s 9 of IBC

**ORDER**

**Company Petition IB/104/9/2024**

**Present:** Ld. Counsel Mr. B. Ravi Teja for the Petitioner.

Ld. Counsel Mr. Harshavardhan Adduri for the Respondent.

Ld. Counsel Mr. Harshavardhan Adduri has taken service on behalf of the Respondent. For filing of Vakalat as well as Counter, **matter is adjourned to 14.08.2024.**

**Caveat No.9/2024**

**Present:** Ld. Counsel Mr. Harshavardhan Adduri for the Applicant.

Ld. Counsel Mr. B. Ravi Teja for the Respondent.

No interim relief is being granted to the Applicant without the hearing of the Respondent. Accordingly, this application is dismissed.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**